

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3782
ANSWERED ON:05.08.2014
INTEGRATED DEVELOPMENT OF VILLAGES
Mohan Shri P. C.

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether any scheme is under consideration of the Government for integrated development of villages where the population of Scheduled Castes (SCs) is much higher;
- (b) if so, the details and the present status thereof;
- (c) the extent to which the SCs are likely to be benefited under the scheme;
- (d) whether the Government has any proposal to create SC Zone for the villages having majority of SC population on the lines of Special Economic Zone; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI SUDARSHAN BHAGAT)

a) The Centrally-Sponsored Pilot Scheme of Pradhan Mantri Adarsh Gram Yojana (PMAGY), approved by the Government in 2010, is being implemented in five States selected from 5 regions of the country, for integrated development of 1000 Scheduled Castes (SCs)-majority villages as follows :-

| S.No. | Region | State | No. of selected villages |
|-------|------------|------------------|--------------------------|
| 1 | North | Himachal Pradesh | 225 |
| 2 | East | Bihar | 225 |
| 3 | West | Rajasthan | 225 |
| 4 | South | Tamil Nadu | 225 |
| 5 | North-East | Assam | 100 |

(b) (i) The Scheme aims at the integrated development of selected villages primarily, through (a) convergent implementation of the existing Central and State Schemes, and (b) through 'Gap-filling' in the form of Central Assistance @ Rs. 20 lakh per village on an average (with the States expected to provide a matching contribution), for meeting such requirements of the selected villages as cannot be met through convergent implementation of the Central and State Schemes.

(ii) A limited study of implementation of the Scheme in 15 selected PMAGY villages has highlighted the following:

PMAGY has helped, in a span of 3 years, in creation of durable physical infrastructure which was lacking in these villages, viz, internal roads, drainage system, safe drinking water, street lights, maternity centres, aanganwadi centres, sanitary toilets etc.

The infrastructure has been developed based on the felt needs of the villagers, identified and enumerated in the Village Development Programmes, which were approved by the Gram Sabha.

PMAGY has also helped in improvement of Social infrastructure. It has generated a positive attitude in the villagers of these villages having SC population > 50%.

(c): The objective of the Scheme is to ensure that:

- i) All the BPL families, especially those belonging to SCs, are enabled to cross the poverty line and earn adequate livelihood
- ii) The SCs are able to live with dignity and equality with the others
- iii) SC population is brought at par with the general population

(d): Presently, there is no such proposal under consideration of the Government.

(e): Question does not arise .